## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P No. 105/74(2)/NCLT/AHM/2016 (New) C.A. No. 69/74(2)/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

Name of the Company: Makson Nutition Food India Pvt. Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1

2

## <u>ORDER</u>

None present for Petitioner.

Proof of service of ROC filed.

For hearing, list the matter on 07.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15<sup>th</sup> day of February, 2017.